

Delhi Administration's Tableau For 26th
January, 1969

238. SHRI YAJNA DATT
SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI BHARAT SINGH
CHAUHAN:
SHRI HUKAM CHAND
KACHWAI:

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Central Government have objected to the Delhi Administration's January 26th Tableau about Swami Shradhanand;

(b) if so, the reasons therefor;

(c) whether some other States also did not participate in the Republic Day pageantry; and

(d) if so, the names of the States and the reasons for their non-participation ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). The proposal of the Delhi Administration for putting up a tableau in the Republic Day Parade, 1969, was considered by a Committee (Consisting of Secretary Ministry of Information and Broadcasting, representatives of Directorate of Song and Drama Division and Ministry of Defence etc.) constituted for considering proposals for tableaux and folk dances. The Committee did not favour this proposal and considered that it would be more impressive if the Delhi Administration put up a tableau on the theme 'Face Lift of Delhi' showing models of renovations, beautification plans, etc.

(c) and (d). Certain State Governments/ Union Administrations *viz.*, Andaman & Nicobar Islands, Bihar, Dadra & Nagar Haveli, Kerala, Orissa and Pondicherry, intimated that they would not be able to put up tableaux in Republic Day Parade, 1969. They however, did not give any specific reasons.

Non-Aligned Conference

239. SHRI CHENGALRAYA
NAIDU:
SHRI B.K. DASCHOWDHURY:
SRIMATI ILA
PALCHOWDHURI:
SHRI N.R. LASKAR:
SHRI R. BARUA:
SHRI R.K. SINHA:
SHRI A. SREEDHARAN:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D.C. SHARMA:
SHRI BENI SHANKER
SHARMA:
SHRI SURENDRA NATH
DWIVEDY:
SHRI DINKAR DESAI:
SHRI K. LAKKAPPA:
SHRI SAMAR GUHA:
SHRI S. KUNDU:
SHRI GEORGE FERNANDES:
SHRI MANIBHAI J. PATEL:
SHRI D.N. PATODIA:
SHRI RAGHUVIR SINGH
SHASTRI:
SHRI SHIVA CHANDRA JHA:
SHRI CHENGALRAYA
NAIDU:
SHRI ONKAR LAL BERWA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the consultation on the proposal for another Conference of non-aligned countries during this year, has been concluded with the Government concerned;

(b) whether the concerned members have agreed for the said conference;

(c) if so, when it is likely to be held; and

(d) the issues likely to be discussed in the said conference ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (d). Inter-governmental consultations between Ethiopia, India, UAR and Yu go slavia have been in progress. These four countries will now embark on preliminary

consultations with the other non-aligned States. It is only when these wider consultations are completed that the consensus of opinion among the non-aligned States will become clear.

Hindustan Aeronautics Limited

240. SHRI PREM CHAND VERMA: Will the Minister of DEFENCE be pleased to state:

(a) when the Hindustan Aeronautics Limited was set up and its aims and objects;

(b) whether the targets of setting up units according to project reports and their production and development targets were achieved and if so, when and how, and if not, the reasons therefor;

(c) whether any foreign collaboration was involved in the setting up of company and if so, the names of countries which collaborated, the terms of collaboration and how much foreign exchange, as aid, was received;

(d) the items the Company is at present producing and the extent of production and whether these products are upto international standards; the figures of production and sale during the last three years and how much of this production was exported; and

(e) whether there are any difficulties with which the company is faced at present, and if so, the steps Government propose to take to remove them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Hindustan Aeronautics Limited came into existence on 1st October 1964 by the amalgamation of the Hindustan Aircraft Limited and Aeronautics India Limited. The Object of the amalgamation was to make the best use of limited resources to manufacture aircraft and aeroengines in India.

(b) The Units at Nasik, Hyderabad and Korpurt set up by Hindustan Aeronautics

Limited after its inception have gone into production. Although there have been delays in the commissioning of certain shops, mainly due to longer time taken in completion of civil work and receipt of equipment, the schedule of production of aircraft as finally drawn up has been broadly kept up.

(c) Hindustan Aeronautics Limited has been set up as a wholly Government owned undertaking. There is no financial participation from any foreign countries.

(d) Various types of aircraft (including helicopters) aero-engines, electronic equipment and gliders are being produced by HAL. These products are up to international standard. Value of production, sales and exports during the last three years are as follows:-

(Rupees in Lakhs)			
	1965-66	1966-67	1967-68
(1) Value of production	1772.86	3492.38	4636.34
(2) Sales	1646.33	2928.76	4137.54
(3) Value of exports	0.54	19.97	5.75

(e) The production of aircraft is beset with difficulties of various kinds, and in India, where the industry is not so advanced as in certain other countries, the problems faced are even greater. The more important of these relate to production planning, procurement of materials and technical problems pertaining to aircraft. HAL have taken several measures to overcome these difficulties, but a continuous watch is necessary and solutions have to be found as and when specific difficulties arise. The Government has also made certain changes in the organisation of HAL to enable it to function more efficiently.

पंचतीय विकास बोर्ड

241. श्री श्रीगोपाल साहू :
श्री बंसनारायण सिंह :